

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:328  
ANSWERED ON:22.07.2003  
ATROCITIES AGAINST WOMEN  
ADHIR RANJAN CHOWDHURY;BHASKAR RAO PATIL

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government have recently prepared resource-directory of Government/Non-Government Organizations which provide support-services to check violence and atrocities against women;
- (b) if so, the details thereof;
- (c) whether family-counseling centres and women cells have been set up in some states as per the directions of the court;
- (d) if so, the details thereof, State-wise;
- (e) the role played by all Government and Non-Government Organizations so far in providing security to women and the number of women against whom they have succeeded in checking crimes, State-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

(a)&(b): No, Sir.

(c)&(d): Central Social Welfare Board is implementing the scheme of family counseling centres and short stay homes in various states to provide counseling services and legal advice to women and families having problems of maladjustment, exploitation and problems arising out of marital conflicts and gender issues. The short stay homes provide temporary shelter to those women and girls who are facing crucial moral problems due to family/ marital conflicts, social ostracism and exploitation. The State-wise number of family counseling centres and women beneficiaries is given at Annexue-I.

(e): A total of 70228 women have benefited through the family counseling centres during the year 2002-03. In areas such as women's rights, economic and political empowerment of women and violence against women, the contribution of the voluntary sector and the Government's collaboration with them have yielded positive results. In terms of the Supreme Court's judgment in Writ Petition (Criminal) Nos.666-70 of 1992 (Vishaka Vs. State of Rajasthan) regarding sexual harassment at work place, Non-Governmental Organisations and other bodies are to be associated with the complaints committees constituted by every employer at their respective work places. The information about the number of women against whom Government and Non-Government Organisations have succeeded in checking crimes, State-wise, is not maintained centrally.

**ANNEXUE-I**

**CENTRAL SOCIAL WELFARE BOARD**

**FAMILY COUNSELLING CENTRE PROGRAMME FOR THE YEAR 2002-2003**

S.N. State/UT      No.of F.C.C.s      No.of Beneficiaries

1. Andhra Pradesh      24      2976

2. Arunachal Pradesh      3      372

3. Assam      16      1984

4. Bihar/Jharkhand      48      5952

5. Goa      1      124

6. Gujarat      34      4216

7 Haryana 16 1984

8. Himachal Pradesh 8 995

9. Jammu & Kashmir 3 372

10. Karnataka 45 5580

11. Kerala 35 4340

12. Madhya Prd./Chyattisgarh 51 6324

13. Maharashtra 55 6820

14. Manipur 5 620

15. Meghalaya 3 375

16. Mizoram 2 256

17. Nagaland 2 248

18. Orissa 16 1984

19. Punjab 12 1488

20. Rajasthan 22 2730

21. Sikkim 3 372

22. Tamil Nadu 40 4960

23. Tripura 7 868

24. Uttar Pradesh/Uttaranca 43 5336

25. West Bengal 32 3968

26. A&N Islands 0 0

27. Chandigarh 2 248

28. Delhi 34 4216

29. Lakshadweep 1 24

30. Pondicherry 4 496

TOTAL 567 70228